

DIVISION BENCH  
COURT - I

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/301(KB)2022  
IA(I.B.C)/531(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS MRS. KAUSHAL SHARMA (PERSONAL GUARANTOR OF M/S BALAJI COKE INDUSTRY PRIVATE LIMITED)</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Ms.Pallavi Ray,Adv. ] For the RP  
Mr.Ramesh Ch.Prusti, Adv. ] For Personal Guarantor  
Ms.Alisha Kar, Adv. ]  
Ms.Smriti Das,Adv. ]

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post the matter on **22/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**